

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 03.06.2020 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 463 of 2020	IL & FS Financial Services Ltd. Vs. Mahananda Suppliers Ltd.	R. Sudhinder	Charu Tyagi
2.	Comp. App. (AT) (Ins) No. 468 of 2020	Edelweiss Finvest Pvt. Ltd. VS. Ramswarup Industries Ltd.	Sonia Dube	
3.	Comp. App. (AT) (Ins) No. 469 of 2020	T.S.N Raja Vs. IFCI Ltd.	Gowrang	
4.	Comp. App. (AT) (Ins) No. 470 of 2020	Sai Enterprises Vs. Sundaran Nagarajan	Madhusmita Bora	
5.	Comp. App. (AT) (Ins) No. 496 of 2020	C. Unnikrsihanan Vs. Kerala State Cashew Development Corp. Ltd.	A. Karthik	

12:00 Noon

For Admission (Fresh cases)

6.	Comp. App. (AT) (Ins) No. 502 of 2020	Satish Chand Gupta Vs. Serval India Pvt. Ltd.	Siddhant Buxy	
7.	Comp. App. (AT) (Ins) No. 504 of 2020	Haldiram Incorporation Pvt. Ltd. Vs. Amrit Hatcheries Pvt. Ltd.	Abhay Gupta	Jayant Mehta
8.	Comp. App. (AT) (Ins) No. 505 of 2020	Tata Capital Financial Services Ltd. Vs. M C Nally Bharat Engineering Company Ltd.	Nagarkatti Kartik Uday	

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- 1. Notice Board**
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By the order of Hon'ble Acting Chairperson

-sd/-

Registrar